


National Company Law Tribunal
Allahabad Bench
Allahabad

2 (ND)/2015

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 23.12.2016.

NAME OF THE COMPANY: Shri Royal Club of India Pvt. Ltd.

SECTION OF THE COMPANIES ACT: u/s 397-398 of Companies Act, 1956.

Sl. No.	Name	Designation	Representation	Signature
1.	Siddhartha Mishra	Advocate	Health Guard	 23/12/16
2.				

Order dated 23.12.2016

CP No. 2(ND)/2015 Shri Royal Club of India Pvt. Ltd.

Valuation report is not filed till today. Both the counsel are requested to persuade to M/s R.B.S.A. to complete the valuation and file the report positively on or before 23.01.2017.

List on 23.01.2017.


SH.V.S.R. AVADHANI (Judicial Member)


SH. H.P. CHATURVEDI (Judicial Member)

Dated 23.12.2016